

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1107/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES: G- Tech Construction & Fabricators
V/s.
Shapoorji Pallonji & Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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49.	Jitendra H. Gade Adv. for Creditor		
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ORDER

CP No.1107/I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel stated that the date of hearing has not been communicated to the Corporate Debtor, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor and to file proof of service upon the Corporate Debtor before the next date of hearing.

List this matter for hearing on 12.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)